Shri Ranga (Chittoor): By this time, all the questions could have been asked and the answers given.

Shri Nath Pai: May I make a submission, Sir? I am sorry. I do not want to reopen anything that you have already said as not being open before the House. A very small and humble submission is none-the-less called for. I very respectfully want to submit to you that you may consider the desirability of introducing a degree of marginal elasticity in the rules of procedure, because these rules of procedure were framed when we were not confronted with an invasion, and when we try to seek information on matters which are of vital importance, you should be pleased to introduce a degree of elasticity in the rules, and a strict or rigid adherence to the rules may not help. It is in this faith that I have submitted this adjournment motion on this strike in Bombay. I would like that you give  $u_S$  an opportunity. I would not challenge you...

Mr. Speaker: I have said it several times, and in fact, I have said it every day, that I would request hon. Members that if on some occasion they are not satisfied with the decision that has been conveyed to them, they can come to me and discuss; the individual Member concerned come and discuss with we. In this way if every Member were to rise like this, what can I do? I receive about thirty or forty such notices, and if everyone of the Members who have tabled an adjournment motion takes up his individual motion which he has given notice, can I answer them all? Or, is it possible at all to answer them?

Sir Nath Pai: I made a general submission and not only about mine.

Mr. Speaker: Very well, I shall take that into account.

Shri Bagri rose-

Mr. Speaker: Order, order. Papers to be Laid on the Table.

12.18 hrs.

PAPERS LAID ON THE TABLE

STATEMENT ON VISIT TO CANADA, THE USA AND THE UK IN MAY-JUNE, 1963

The Minister of Economic and Defence Co-ordination (Shri T. T. Krishnamahari): I beg to lay on the Table a statement on my visit to Canada, the USA and the UK in May-June, 1963. [Placed in Library, see No. Lt—1378/63].

बा॰ राम मनोहर लोहिया (फरेंखाबाद): भध्यक्ष महोदय, मेरा एक व्यवस्था का प्रश्न है। वायस भाफ भ्रमरीका का मामला यड़् समझा गया कि वड़ खत्म हुमा इसलिए उस को में इस समय खत्म किये देता हूं। लेकिन भ्रब एक दूसरी व्यवस्था का प्रश्न है....

**मध्यक्ष महोवय : क्या य**ह उस के सम्बन्ध में है जो कि पढ़ा गया है ?

डा॰ राम मनोहर लोहिया: दोनों के बीच में है। (इंटरप्शंस)

श्रष्यक्ष महोदय : दोनों के बीच ; श्रौर कुछ नहीं श्रा सकता है । डा॰ लोिह्या श्रव बैठ जायें श्रौर हाउस में जो बिजनेस चल रहा है उस को श्रागे चलने दें ।

डा॰ राम मनोहर लोहिया: मैं भ्राप का हुक्म मानता हूं, लेकिन मैं ने ग्राप की नियामा-वली रात के दो बजे तक पढ़ी है भ्रौर . . . (इंटरप्शंस)

Annual Report of National Council of Educational Research and Training and Audited accounts

The Minister of Education (Dr. K.L. Shrimali): I beg to lay on the Table a copy of the Annual Report of the National Council of Educational Research and Training for the period from September 1, 1961 to March 31,